

**CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH, AHMEDABAD.**

OA No.270/2014

This the 20th day of July, 2021.

**Coram : Hon'ble Shri Jayesh V.Bhairavia, Member (J)
Hon'ble Dr. A.K.Dubey, Member (A)**

Jay Kishan Lodha
A/903, Sagar Samrat
Near Jalaram Mandir
Ellisbridge, Ahmedabad- 380 006. Applicant

(By Advocate : Applicant in person)

Versus

1. Union of India
(Notice to be served through
Secretary, Ministry of Law and Justice)
Department of Legal Affairs
Dr. Rajendra Prasad Road,
Shastri Bhawan, New Delhi 110 001.
2. Income Tax Appellate Tribunal
(Notice to be served through its Registrar)
Central Government Office Building
3rd Floor, N.K.Road, Mumbai – 400 020.
3. Income Tax Appellate Tribunal
(Notice to be served through its Registrar)
3rd Floor, Abhinav Arcade, Nr.Bank of Baroda
Pritamnagar, Ellisbridge,
Ahmedabad 380 006. Respondents

O R D E R (ORAL)

Per : Hon'ble Shri J.V. Bhairavia, Member (J)

1. Today, Shri J.K.Lodha, applicant appears in person through Video Conferencing and submits that now the grievance raised in this OA

does not survive. He requests that he may be allowed to withdraw this OA.

2. Considering the request made by the applicant, we allow him to withdraw this OA.
3. In view of the above, the OA stands disposed of as withdrawn. No costs.

(A.K.Dubey)
Member (A)

(J.V.Bhairavia)
Member (J)

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